

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 627 OF 2023**

IN THE MATTER OF:

Gopal Chandra Vanwassi

.....PETITIONER

VERSUS

Department of Industrial Policy and Promotion

..RESPONDENTS

AMENDED MEMO OF PARTIES (As per order dated 05.03.2024)

Gopal Chandra Vanwassi

.....PETITIONER

VERSUS

1. M/s. Khutani Power Company Private Limited

Village Bankot, Tehsil - Ganai Gangoli,

District – Pithoragarh-262532 Uttarakhand

(RESPONDENT NO. 1)

2. M/s. Ganesh Dutt Nainwal Soap Stone Mine

Village Pagana, Tehsil-Kafligar,

District Bageshwar-263628, Uttarakhand

(RESPONDENT NO.2)

3. Member Secretary,

Uttarakhand Environment Protection and Pollution Control Board

Email: msukpcb@yahoo.com

(RESPONDENT NO. 3)

4. District Magistrate, Bageshwar

Email: pitdm@ua.nic.in

(RESPONDENT NO. 4)

5. District Magistrate, Pithoragarh

Email: dm-pit-ua@nic.in

(RESPONDENT NO. 5)